

ITEM NO.23

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos. 31288-31290/2011

(Arising out of impugned final judgment and order dated 21-09-2011 in WP No. 2906/2004 21-09-2011 in WP No. 899/2011 21-09-2011 in WP No. 357/2011 passed by the High Court of Judicature at Bombay)

MAHARASHTRA STATE BOARD OF WAKFS

Petitioner(s)

VERSUS

SHAIKH YUSUF BHAI CHAWLA & ORS.

Respondent(s)

(With IA No. 126563/2020 - INTERVENTION APPLICATION)

WITH

SLP(C) No. 12296/2013 (IX)

SLP(C) No. 12295/2013 (IX)

SLP(C) No. 12291/2013 (IX)

SLP(C) No. 12293/2013 (IX)

SLP(C) No. 12290/2013 (IX)

SLP(C) No. 12288/2013 (IX)

SLP(C) No. 35198/2011 (IX)

SLP(C) No. 35196/2011 (IX)

SLP(C) No. 32636/2011 (IX)

SLP(C) No. 16915/2012 (IX)

SLP(C) No. 19738-19744/2012 (IX)

SLP(C) No. 19721-19723/2012 (IX)

SLP(C) No. 19716/2012 (IX)

SLP(C) No. 19717/2012 (IX)

SLP(C) No. 19920/2012 (IX)

SLP (C) Nos. 31288-31290/2011 etc.

SLP(C) No. 19726-19735/2012 (IX)
(With IA No. 21168/2020 - EXTENSION OF TIME)

SLP(C) No. 19719-19720/2012 (IX)

SLP(C) No. 19725/2012 (IX)

SLP(C) No. 19724/2012 (IX)

SLP(C) No. 19759/2012 (IX)

SLP(C) No. 35760/2012 (IX)

SLP(C) No. 19775/2012 (IX)

SLP(C) No. 35759/2012 (IX)

SLP(C) No. 35777/2012 (IX)

SLP(C) No. 35776/2012 (IX)

SLP(C) No. 19781/2012 (IX)

SLP(C) No. 19736/2012 (IX)

SLP(C) No. 19776-19778/2012 (IX)
(With IA No. 147123/2018 - CLARIFICATION/DIRECTION)

SLP(C) No. 19761-19772/2012 (IX)

SLP(C) No. 35764-35773/2012 (IX)

SLP(C) No. 19782-19788/2012 (IX)

SLP(C) No. 35762-35763/2012 (IX)

SLP(C) No. 12259/2013 (IX)

SLP(C) No. 12305/2013 (IX)

SLP(C) No. 12268/2013 (IX)

SLP(C) No. 12303/2013 (IX)

SLP(C) No. 12266/2013 (IX)

SLP(C) No. 12302/2013 (IX)

SLP(C) No. 14169/2013 (IX)

SLP(C) No. 12271/2013 (IX)

SLP (C) Nos. 31288-31290/2011 etc.

SLP(C) No. 12298/2013 (IX)

SLP(C) No. 12260/2013 (IX)

SLP(C) No. 12310-12312/2013 (IX)

SLP(C) No. 12307/2013 (IX)

SLP(C) No. 14177-14179/2013 (IX)

SLP(C) No. 12281/2013 (IX)
(With IA No. 1/2013 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 12300/2013 (IX)

SLP(C) No. 14176/2013 (IX)

SLP(C) No. 12304/2013 (IX)

SLP(C) No. 12277/2013 (IX)

SLP(C) No. 8190/2014 (IX)
(With IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 2/2014 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 3136/2016 (IX)
(With IA No. 109978/2019 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 97958/2022 - CLARIFICATION/DIRECTION and IA No. 6931/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 1132/2017 (IX)

SLP(C) No. 32129-32131/2011 (IX)

SLP(C) No. 19747-19758/2012 (IX)
(With IA No. 130903/2020 - INTERVENTION/IMPLEADMENT)

Date : 12-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For parties

Mr. Gopal Shankarnaryan, Sr. Adv.
Mr. Javed R. Sheikh, Adv.
Mr. Mohd. Irshad Hanif, AOR
Mr. Aarif Ali, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Rizwan Ahmad, Adv.

Mr. Pankaj Tiwari, Adv.

Mr. Daanish Ahmed Syed, Adv.
Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Hussain, Adv.
Mr. Aqib Baig, Adv.
M/S. Shakil Ahmad Syed, AOR

Mr. Vinay Navare, Sr. Adv.
Ms. Sana Baugwala, Adv.
Mr. Yusuf Baugwala, Adv.
Ms. Gwen Karthika, Adv.
Ms. Abha R. Sharma, AOR

Mr. Sachin Patil, AOR

Mr. K. K. Venugopal, Sr. Adv.
Mr. Javed R. Shaikh, Adv.
Mr. Sudhanshu S. Choudhari, AOR
Mr. Suhasini Sen, Adv.
Mr. Mahesh P. Shinde, Adv.
Ms. Rucha A. Pande, Adv.
Mr. Veeraragavan M., Adv.

Mr. Anil Anturkar, Sr. Adv.
Mr. Abhay Anturkar, Adv.
Mr. Harshvardhan Suryavanshi, Adv.
Mr. Shrirang Katneshwarkar, Adv.
Mr. Dhruv Tank, Adv.
Ms. Bhavya Pande, Adv.
Mr. Tejasvi Kumar, Adv.
Mr. Syed Sarfaraz Karim, Adv.
Mr. Ambar Qamaruddin, AOR

Mr. Rahul Chitnis, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bhagla, Adv.

Mr. K. N. Rai, AOR

Mr. Gagan Gupta, AOR
Mr. Shekhar Gupta, Adv.

Mrs. Bina Gupta, AOR

Mr. Rudreshwar Singh, Adv.
Ms. Isha Singh, Adv.
Mr. Kaushik Poddar, AOR

Mr. K. R. Sasiprabhu, AOR

Mr. Vishnu Sharma, Adv.
Mr. Tushar Bhardwaj, Adv.
Mr. Prakhar Aggarwal, Adv.

Mr. Balaji Srinivasan, AOR

Mr. Amol Chitale, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Yusuf Hatim Muchhala, Sr. Adv.
Mr. Ejaz Maqbool, AOR
Mr. Sagheer A. Khan, Adv.
Ms. Akriti Chaubey, Adv.
Mr. Saif Zia, Adv.

Mr. Sunil Kumar Verma, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Murtaza Kachwalla, Adv.
Mr. R. Sudhinder, Adv.
Mr. Moinuddin Algaus Shaikh, Adv.
Ms. Ekta Bhasin, Adv.
Mr. Mustafa Hussain, Adv.
Mr. Ashok Mathur, AOR
Mr. Abeezer Faizullehboy, Adv.

Mr. Shirish K. Deshpande, AOR
Mr. Nilakanta Nayak, Adv.
Mr. Amit Yadav, Adv.

Mr. A. Radhakrishnan, AOR

Mr. Gaurav Agrawal, AOR

Mr. Shishir Deshpande, AOR
Mr. Nilakanta Nayak, Adv.
Mr. Amit Yadav, Adv.

Mr. Sakya Singha Chaudhuri, AOR

Mr. P. N. Puri, AOR

Mr. Ejaz Maqbool, Adv.
Ms. Nandini Deshpande, Adv.
Mr. Pravartak Pathak, Adv.
Mr. Yuvraj Satpute, Adv.
Ms. Ankita Chaudhary, AOR
Mr. Saif Zia, Adv.

Ms. Sujata Kurdukar, AOR

Mr. K. Rajeev, AOR

Mr. Tushar Mehta, SG
Mr. K. M. Nataraj, ASG.
Mr. Rajat Nair, Adv.
Ms. Swati Ghildiyal, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Mayank Pandey, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Nakul Chengappa K.K., Adv.
Mr. Amrish Kumar, AOR

Mr. E. C. Agrawala, AOR

Mr. Sunil Singh Chug, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Yamini Sharma, Adv.
Ms. Pooja Sharma, Adv.
Ms. Niharika Dewivedi, Adv.
Mr. T. Mahipal, AOR

Mrs. Yugandhara Pawar Jha, AOR
Mr. Kunal Verma, Adv.
Mr. Ashwin Kumar Nair, Adv.
Mr. Punit Khanna, Adv.
Ms. Lavanya Dhawan, Adv.
Mr. Ritik Gupta, Adv.

Mr. Kunal Verma, AOR

Mr. Praveen Kumar, AOR

Mr. Ankit Yadav, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters on 13th October, 2022, as first case.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR